



Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K Srinagar/Jammu

Notification

Jammu, the 6th March, 2017

SRO 94 :-In exercise of the powers conferred by sub-section (2) of section 9 of the Maneuvers, Field Firing and Artillery Practice Act, 1938, the Government of Jammu and Kashmir authorizes carrying out of Field Firing and Artillery Practice throughout the area notified vide SRO notification 93 dated 06.03.2017 for a period of 05 years w.e.f. the date of publication of this notification in the Government Gazette.

By Order of the Government of Jammu and Kashmir.

Sd/-

(R.K Goyal)IAS
Principal Secretary to Government
Home Department

No. Home/Land-Acq/27/2016

Dated: 06.03.2017

Copy to the:

1. Chief Executive Councilor/Chairman, Ladakh Autonomous Hill Development Council, Leh.
2. Chief Secretary, J&K, Civil Secretariat, Jammu.
3. Principal Secretary to Hon'ble Chief Minister.
4. Divisional Commissioner, Kashmir.
5. Commissioner/Secretary to Government, Revenue Department.
6. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
7. Deputy Commissioner, Leh.
8. HQ Northern Command C/o 56 APO.
9. Principal Director, Defence Estates, Northern Command.
10. Defence Estates Officer, Leh.
11. Joint Director Information, Srinagar with the request to publish the notice in at least two leading local daily news papers
12. General Manager, Ranbir Government Press, Srinagar for publication.
13. Private Secretary to Principal Secretary, Home Department.
14. Stock File.

(Mushtaq Ahmad)KAS

Deputy Secretary to Government
Home Department

Mushtaq Ahmad
6/3/2017
Mushtaq Ahmad
6/3/2017